

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **10.07.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : Chandan Mall  
Vs  
TTK Prestige Ltd

**MAIN PETITION NUMBER** : CP/47(CHE)/2022

**(IA/MA) APPLICATION NUMBERS**

IA(CA)/3(CHE)/2024

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**ORDER**

Present: Ld. Counsel Shri. Yash Dalmia for the Petitioner / Applicant.

Ld. Counsel Shri. Rahul Balakrishnan for the Respondent.

Compliance made in terms of the order as to deposit of the cost.

Pleadings are complete.

IA(CA)/3(CHE)/2024 is disposed of.

List the petition for final hearing on **04.09.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)